MINUTES OF THE MEETING No. 31/14 dated 30.10.2013 (held on 6.11.2013) UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri J.P. Pathak, Asstt. Director, DC(MSME), Nirman Bhavan, N. Delhi
3. Shri Jasbir Singh, Consultant, Deptt. of C&PC(Chem Div), Shastri Bhavan, New Delhi
4. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.29

for confirmation and confirmed and adopted the same without any change.

Case No M-166 NC No.31/14 Dated 30.10.13 (held on 6.11.13)	M/ s Servo Plastichem (P) Ltd, F.No.01/83/50/942/AM12/DES-IV RLA F.No.02/24/040/ /AM12 Lic.No.0210174729 dated 29.02.2012

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Deptt. of C&PC (PC Division). U.O. issued on 24.9.2013. Re-listed for 27.11.2013.

Case No M-167 NC No.31/14 Dated 30.10.13 (held on 6.11.13)	M/ s KLJ Organics Ltd, N. Delhi F.No.01/83/50/832/AM13/DES-IV RLA F.No.05/23/040/386/AM13 Lic.No.0510341628 dated 26.12.2012

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Chemical Division. U.O. issued on 20.9.2013. Re-listed for 27.11.2013.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 31/83-ALC1/2013 **MEETING DATE** : 30.10.2013

1	**Case No.:3/3/83-ALC1/2013**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00004/AM14/	RLA File :03/95/040/00570/AM10/	Lic.No/Date:0310553569 05.01.2000	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their F.No.46011/47/2005-PC-II dated 22.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Crude C4 (Mix C4)	1 Kg	Naphtha	0.714 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

2	**Case No.:1/3/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00002/AM14/	RLA File :03/95/040/00550/AM11/	Lic.No/Date:0310597389 18.10.2000	Defer Date:27.11.2013

Decision : Email sent to RA, Mumbai, on 15.07.2013 for hard copy of application and Email dated 15.07.2013 sent to firm for CE Data . Reminder issued to firm by E-mail on 18.9.13 for Central Excise Data. Relisted for 27.11.2013.

3	**Case No.:3/19/83-ALC1/2013**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00282/AM14/	RLA File :07/24/040/00392/AM12/	Lic.No/Date:0710085151 30.12.2011	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for hard copy. The case is re-listed for 27.11.2013

4	**Case No.:22/51/83-ALC1/2011**	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM12/	RLA File :08/24/040/00205/AM12/	Lic.No/Date:0810107664 11.01.2012	Defer Date:27.11.2013

Decision : Comments awaited form C&PC, PC Division. Deferred for 27/11/2013.

5	**Case No.:53/47/83-ALC1/2011**	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. Case is to be put up for DG's perusal. The case is re-listed for 27.11.2013.

6	**Case No.:13/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM13/	RLA File :04/24/040/00199/AM13/	Lic.No/Date:0410141934 20.12.2012	Defer Date:27.11.2013

Decision :U.O. issued on 15.7.2013 for technical comments from C&PC (PC Division). Comments awaited. Deferred for 27.11.2013.

7	**Case No.:14/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00786/AM13/	RLA File :04/24/040/00193/AM13/	Lic.No/Date:0410141933 20.12.2012	Defer Date:27.11.2013

Decision :U.O. issued on 15.7.2013 for technical comments from C&PC (PC Division). Comments awaited. Deferred for 27.11.2013.

8	**Case No.:59/47/83-ALC1/2012**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The case is under examination separately. Re-listed for 27.11.2013

9	**Case No.:50/47/83-ALC1/2012**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00884/AM13/	RLA File :03/94/040/00803/AM13/	Lic.No/Date:0310717970 21.12.2012	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(PC Division). Re-listed for 27.11.2013.

10	**Case No.:8/51/83-ALC1/2012**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00914/AM13/	RLA File :09/24/040/00442/AM13/	Lic.No/Date:0910054597 21.12.2012	Defer Date: 1.1.2013

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 1.1.2013.

11	**Case No.:2/47/83-ALC1/2012**	Party Name:SRIRAM COMPOUNDS PVT. LTD .	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Deffered**
	HQ File :01/83/050/00836/AM13/	RLA File :05/24/040/00303/AM13/	Lic.No/Date:0510341619 26.12.2012	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that the reply given by the firm is incomplete. The Committee decided that Technical Authority, DIPP should call for the complete details from the firm. Letter to be issued by TA. Accordingly the case may be re-listed on 27.11.2013.

12	**Case No.:38/47/83-ALC1/2012**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00872/AM13/	RLA File :34/24/040/00223/AM13/	Lic.No/Date:3410035729 26.12.2012	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. Reply from the firm has been received by TA, which was incorrect. Another D/L issued by TA, DIPP. Re-listed for 27.11.2013.

13	**Case No.:4/51/83-ALC1/2012**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:27.11.2013

Decision : Committee decided to write to RLA, Mumbai, seeking clarification whether the authorization has been issued under Para 4.7.1 or Para 4.7. E-mail issued on 13.8.2013. Reminder E-mail dated 16.9.2013 issued to RA, Mumbai. Again reminder to be issued to RA, Mumbai. Re-listed for 27.11.2013.

14	**Case No.:26/52/83-ALC1/2012**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00945/AM13/	RLA File :03/95/040/00746/AM13/	Lic.No/Date:0310720272 10.01.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that TA, DIPP have sent again sent D/L to the firm reply of which is awaited. Committee decided that TA, DIPP will issue a letter to the firm giving 15 days time to reply Re-listed for 27.11.2013.

15	**Case No.:6/51/83-ALC1/2012**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00912/AM13/	RLA File :03/95/040/00694/AM13/	Lic.No/Date:0310720590 14.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their F.No.14010/8/2009-Ch-II dated 12.2.2013, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Catalytic Preparations viz., Magnesium Dichloride Supported Titanium Catalyst containing catalyst content – 39.40% min. Mineral Oil content – 60%	1 Kg	1. Magnesium Powder 2. Ethanol (Denatured) 3. Iodine 4. Titanium Tetrachloride 5. Ethyl Benzoate 6. Benzoyl Chloride 7. Chlorobenzene 8. C5 Solvent/Isopentane 9. Mineral Oil	0.081 Kg 0.405 Kg 0.0019 Kg 2.215 Kg 0.160 Kg 0.045 Kg 0.821 Kg 1.191 Kg 0.606 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

16	**Case No.:11/51/83-ALC1/2012**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Rejected**
	HQ File :01/83/050/00917/AM13/	RLA File :05/23/040/00418/AM13/	Lic.No/Date:0510343403 15.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 24/6/2013 and 5/7/2013 issued by DIPP followed by reminder dated 30.9.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

17	**Case No.:3/51/83-ALC1/2012**	Party Name:S.M. CHEMICALS	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00909/AM13/	RLA File :03/95/040/00805/AM13/	Lic.No/Date:0310721062 17.01.2013	Defer Date:27.11.2013

Decision : Committee noted that E-mail dated 4.6.2013 issued to RLA, Mumbai, for hard copy of application. Reminder to RLA, Mumbai issued on 12.9.2013. Committee decided to also ask the firm for hard copy of application. Re-listed for 27.11.2013.

18	**Case No.:5/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00106/AM14/	RLA File :17/24/040/00075/AM13/	Lic.No/Date:1710005215 31.01.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem. Division) on 15.10.2013. . The case is re-listed for 27.11.2013.

19	**Case No.:6/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00107/AM14/	RLA File :17/24/040/00077/AM13/	Lic.No/Date:1710005217 31.01.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem. Division) on 15.10.2013. . The case is re-listed for 27.11.2013.

20	**Case No.:7/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00108/AM14/	RLA File :17/24/040/00076/AM13/	Lic.No/Date:1710005216 31.01.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem. Division) on 15.10.2013. . The case is re-listed for 27.11.2013.

21	**Case No.:8/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM14/	RLA File :17/24/040/00078/AM13/	Lic.No/Date:1710005218 31.01.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem. Division) on 15.10.2013. . The case is re-listed for 27.11.2013.

22	**Case No.:9/5/83-ALC1/2013**	Party Name:ARTEK SURFIN CHEMICALS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Rejected**
	HQ File :01/83/050/00017/AM14/	RLA File :03/94/040/00833/AM13/	Lic.No/Date:0310722892 04.02.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data as called for vide E-mail dated 8/7/2013 followed by reminder dated 18.9.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

23	**Case No.:1/7/83-ALC1/2013**	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00102/AM14/	RLA File :56/24/040/00038/AM13/	Lic.No/Date:5610001676 13.02.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their F.No.7/166/2013-TSW dated 29.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty. recommended in meters
Dust Collection Bags made from 745 GSM / M2 weight Woven Fibre Glass with PTFE Membrane Laminated Quality Dust Collection Bags made from Woven Fibre Glass Fabric	5000 Numbers	745 GSM / M2 weight Woven Fibre Glass with PTFE Membrane Laminated Quality width 155 CM Glass Fabric	Net + 3%

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

24	**Case No.:1/27/83-ALC1/2013**	Party Name:SOOD RESINS & POLYMERS	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00452/AM14/	RLA File :22/24/040/00072/AM13/	Lic.No/Date:2210013639 13.02.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC Div) on 14.10.2013. The case is re-listed for 27.11.2013.

25	**Case No.:4/7/83-ALC1/2013**	Party Name:GRAND ORGANICS PVT LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM14/	RLA File :17/24/040/00084/AM13/	Lic.No/Date:1710005230 14.02.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

26	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ PLASTALLOY PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 4.7.2013 followed by reminder dated 11.10.2013 issued by Deptt. of C&PC(PC Div). Re-listed for 27.11.2013.

27	**Case No.:31/7/83-ALC1/2013**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM14/	RLA File :03/95/040/00799/AM13/	Lic.No/Date:0310727030 06.03.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received and sent to Deptt. of C&PC(PC Div) on 29.10.2013. The case is re-listed for 27.11.2013.

28	**Case No.:2/7/83-ALC1/2013**	Party Name:CHAMPA PURIE-CHEM INDS	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00103/AM14/	RLA File :34/24/040/00290/AM13/	Lic.No/Date:3410036334 07.03.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem Div) on 10.10.2013. The case is re-listed for 27.11.2013.

29	**Case No.:1/51/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00907/AM13/	RLA File :17/24/040/00087/AM13/	Lic.No/Date:1710005248 08.03.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 27.11.2013.

30	**Case No.:46/7/83-ALC1/2013**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00147/AM14/	RLA File :09/24/040/00592/AM13/	Lic.No/Date:0910055387 13.03.2013	Defer Date:27.11.2013

Decision : Committee noted that technical comments are awaited from TA, C&PC (Chemicals) and also decided to seek CE Data from firm for further consideration of the case. E-mail issued on 13.8.2013. Reminder to firm issued on 18.9.2013 for CE Data. Re-listed for 27.11.2013

31	**Case No.:29/7/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00130/AM14/	RLA File :08/24/040/00445/AM13/	Lic.No/Date:0810119460 15.03.2013	Defer Date:27.11.2013

Decision : Committee noted that technical comments are awaited from TA, C&PC (Chemicals) and decided to seek CE Data from firm for further consideration of the case. E-mail issued on 13.8.2013. Reminder to firm issued on 18.9.2013 for CE Data. Re-listed for 27.11.2013.

32	**Case No.:32/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic.No/Date:0310728667 19.03.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

33	**Case No.:35/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic.No/Date:0310728672 19.03.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

34	**Case No.:36/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic.No/Date:0310728668 19.03.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

35	**Case No.:10/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00111/AM14/	RLA File :03/95/040/01028/AM13/	Lic.No/Date:0310729017 21.03.2013	Defer Date:27.11.2013

Decision :D/L dated 29.8.2013 issued by Deptt. of C&PC(PC Div.). Reminder issued on 29.10.2013 by this office. Re-listed on 27.11.2013.

36	**Case No.:11/7/83-ALC1/2013**	Party Name:SOLTEX PETRO PRODUCTS LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00112/AM14/	RLA File :03/95/040/00929/AM13/	Lic.No/Date:0310729012 21.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their F.No.46011/40/2013-PC-II dated 11.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate (FMB) – LL (Containing 20+/-1% LLDPE, 80+/-1 Calcium Carbonate)	1 Kg	1. LLDPE Granules 2. Calcium Carbonate	0.200 Kg 0.800 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

37	**Case No.:12/7/83-ALC1/2013**	Party Name:SOLTEX PETRO PRODUCTS LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00113/AM14/	RLA File :03/95/040/00930/AM13/	Lic.No/Date:0310729010 21.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC Div) vide their F.No.46011/40/2013-PC-II dated 11.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate (FMB) – LL (Containing 23+/-1% LLDPE, 77+/-1 Calcium Carbonate)	1 Kg	1. LLDPE Granules 2. Calcium Carbonate	0.230 Kg 0.770 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

38	**Case No.:16/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00117/AM14/	RLA File :03/95/040/00790/AM13/	Lic.No/Date:0310729019 21.03.2013	Defer Date:27.11.2013

Decision :D/L dated 29.8.2013 issued by Deptt. of C&PC(PC Div.). Reminder issued on 29.10.2013 by this office. Re-listed on 27.11.2013.

39	**Case No.:24/7/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic.No/Date:0810119675 21.03.2013	Defer Date:27.11.2013

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com

Decision :D/L dated 30.8.2013 issued by Deptt. of C&PC(PC Div.). Reminder to be issued. Re-listed on 27.11.2013.

40	**Case No.:25/7/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM14/	RLA File :08/24/040/00460/AM13/	Lic.No/Date:0810119674 21.03.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

41	**Case No.:26/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00127/AM14/	RLA File :17/24/040/00008/AM13/	Lic.No/Date:1710005269 21.03.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 27.11.2013.

42	**Case No.:33/7/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM14/	RLA File :03/94/040/01107/AM13/	Lic.No/Date:0310729102 21.03.2013	Defer Date:27.11.2013

Decision : Committee noted that technical comments are awaited from TA, C&PC (Chemicals) and, hence, as requested by TA, deferred the case for 27.11.2013.

43	**Case No.:34/7/83-ALC1/2013**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00135/AM14/	RLA File :03/94/040/01102/AM13/	Lic.No/Date:0310729066 21.03.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 29.10.2013, Committee decided to approve the case as under:-

Export Product: Release Liners (One side Silicon Coated paper) 80 to 85 GSM+/-10%
Quantity: 1 Sq. Meter

Import item:

S.No.	Item Description	Quantity recommended
1.	Glassine Release Base Paper in Jumbo Roll of relevant GSM	1.05 Sq. meter (0.08 Kg)
2.	Silicone Polymers (100% Solid)	2.1 gram/Sq. mt. of export product
3.	Catalyst for Silicone	0.021 gram/Sq. mt. of export product
4.	Cross Linker for Silicone	0.0735 gram/Sq. mt. of export product

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

44	**Case No.:20/7/83-ALC1/2013**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00121/AM14/	RLA File :03/95/040/00989/AM13/	Lic.No/Date:0310729571 26.03.2013	Defer Date:27.11.2013

Decision : Committee noted that technical comments are awaited from TA, C&PC (Chemicals) and, hence, deferred the case for 27.11.2013.

45	**Case No.:27/7/83-ALC1/2013**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM14/	RLA File :03/95/040/00958/AM13/	Lic.No/Date:0310729642 26.03.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 18.9.2013. The case is re-listed for 27.11.2013.

46	**Case No.:39/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00140/AM14/	RLA File :05/24/040/00464/AM13/	Lic.No/Date:0510350468 01.04.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

47	**Case No.:40/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00141/AM14/	RLA File :05/24/040/00465/AM13/	Lic.No/Date:0510350475 01.04.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 17.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

48	**Case No.:13/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00114/AM14/	RLA File :03/94/040/00935/AM13/	Lic.No/Date:0310730096 02.04.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.11.2013.

49	**Case No.:14/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM14/	RLA File :03/94/040/00919/AM13/	Lic.No/Date:0310730086 02.04.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

50	**Case No.:15/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date:0310730093 02.04.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

51	**Case No.:21/7/83-ALC1/2013**	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:27.11.2013

Decision :E-mail issued to RLA, Kolkata, on 18.9.2013 for hard copy of application, and deferred the case for four weeks. Reminder to RA, Kolkata for hard copy issued on 18.9.2013. Letter to be issued to firm for hard copy of application. Re-listed for 27.11.2013.

52	**Case No.:47/7/83-ALC1/2013**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

53	**Case No.:28/7/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00129/AM14/	RLA File :08/24/040/00473/AM13/	Lic.No/Date:0810120091 08.04.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 13.8.2013. Reminder E-mail issued to firm on 18.9.2013 for want of Central Excise Data. The case is re-listed for 27.11.2013.

54	**Case No.:30/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM14/	RLA File :17/24/040/00002/AM14/	Lic.No/Date:1710005281 08.04.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 27.11.2013.

55	**Case No.:4/3/83-ALC1/2013**	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00005/AM14/	RLA File :34/24/040/00513/AM13/	Lic.No/Date:3410036610 09.04.2013	Defer Date:27.11.2013

Decision : Committee noted that Email dated 15.7.2013 issued to RLA, Chennai, for hard copy of application. Reminder issued to RLA/Firm on 29.10.2013 for hard copy. . Re-listed for 27.11.2013.

56	**Case No.:48/7/83-ALC1/2013**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00149/AM14/	RLA File :34/24/040/00003/AM14/	Lic.No/Date:3410036619 10.04.2013	Defer Date:27.11.2013

Decision :D/L dated 29.8.2013 issued by Deptt. of C&PC(PC.Div). Reminder issued by this office on 29.10.2013. Re-listed for 27.11.2013.

57	**Case No.:9/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00110/AM14/	RLA File :17/24/040/00013/AM14/	Lic.No/Date:1710005308 02.05.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.11.2013.

58	**Case No.:2/17/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00175/AM14/	RLA File :31/83/040/00215/AM13/	Lic.No/Date:3110058324 14.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div 11.9.2013. The case is re-listed for 27.11.2013.

59	**Case No.:11/17/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00184/AM14/	RLA File :08/24/040/00049/AM14/	Lic.No/Date:0810121064 14.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. The case is re-listed for 27.11.2013.

60	**Case No.:12/17/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00185/AM14/	RLA File :08/24/040/00039/AM14/	Lic.No/Date:0810121119 15.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

61	**Case No.:47/17/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00220/AM14/	RLA File :08/24/040/00048/AM14/	Lic.No/Date:0810121118 15.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div) on 6.9.2013. The case is re-listed for 27.11.2013.

62	**Case No.:96/17/83-ALC1/2013**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00269/AM14/	RLA File :03/95/040/01024/AM13/	Lic.No/Date:0310734465 15.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their F.No.46011/47/2005-PC-II dated 22.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Crude C4 (Mix C4)	1 Kg	Naphtha	0.714 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

63	**Case No.:10/17/83-ALC1/2013**	Party Name:SHITAL INDUSTRIES PVT LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00183/AM14/	RLA File :08/24/040/00050/AM14/	Lic.No/Date:0810121185 16.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/25/2011-Ch-II dated 11.3.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Tin Stabilizer (Shita Stab 777)	1 Kg	1. 2-Ethyl Hexyl Thio glycolate (2-EHTG) 2. Methyl Tin Chloride	0.776 Kg 0.276 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

64	**Case No.:75/17/83-ALC1/2013**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00248/AM14/	RLA File :03/95/040/00121/AM14/	Lic.No/Date:0310734628 16.05.2013	Defer Date:27.11.2013

Decision :D/L dated 3.9.2013 issued by DIPP. Reminder issued by this office on 29.10.2013. . The case is re-listed for 27.11.2013.

65	**Case No.:92/17/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. The case is re-listed for 27.11.2013.

66	**Case No.:39/17/83-ALC1/2013**	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00212/AM14/	RLA File :31/83/040/00022/AM14/	Lic.No/Date:3110058394 17.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The application was forwarded to DIPP for comments vide U.O. note dated 22.10.2013. The case is re-listed for 27.11.2013.

67	**Case No.:40/17/83-ALC1/2013**	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00213/AM14/	RLA File :31/83/040/00021/AM14/	Lic.No/Date:3110058393 17.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The application was forwarded to DIPP for comments vide U.O. note dated on 22.10.2013. The case is re-listed for 27.11.2013.

68	**Case No.:45/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div) on 6.9.2013. The case is re-listed for 27.11.2013.

69	**Case No.:23/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div) on 11.9.2013. The case is re-listed for 27.11.2013.

70	**Case No.:85/17/83-ALC1/2013**	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00258/AM14/	RLA File :03/95/040/00137/AM14/	Lic.No/Date:0310734933 20.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. The case is re-listed for 27.11.2013.

71	**Case No.:95/17/83-ALC1/2013**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00268/AM14/	RLA File :03/94/040/00124/AM14/	Lic.No/Date:0310735095 21.05.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

72	**Case No.:2/9/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00158/AM14/	RLA File :34/24/040/00036/AM14/	Lic.No/Date:3410036955 22.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/17/2012-Ch-II dated 6.11.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (51-55% Chlorine Content)	1 Kg	1. Paraffin (C8-C30) 2. Stabilizer (Epoxidised Soya Bean Oil) 3. HM/HDPE Granules (Moulded Grade) for Drums	0.550 Kg 0.01 Kg As per packing policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

73	**Case No.:14/17/83-ALC1/2013**	Party Name:PETROGEL(I)P.LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00187/AM14/	RLA File :04/24/040/00024/AM14/	Lic.No/Date:0410146432 22.05.2013	Defer Date:27.11.2013

Decision :D/L dated 27.9.2013 issued by DC(MSME). Re-listed for 27.11.2013.

74	**Case No.:24/17/83-ALC1/2013**	Party Name:MCFILLS ENTERPRISES P LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00197/AM14/	RLA File :08/24/040/00060/AM14/	Lic.No/Date:0810121307 22.05.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

75	**Case No.:34/17/83-ALC1/2013**	Party Name:MCFILLS ENTERPRISES P LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00207/AM14/	RLA File :08/24/040/00077/AM14/	Lic.No/Date:0810121306 22.05.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

76	**Case No.:48/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00221/AM14/	RLA File :05/23/040/00046/AM14/	Lic.No/Date:0510354795 22.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The case is under examination separately. Re-listed for 27.11.2013

77	**Case No.:94/17/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00267/AM14/	RLA File :03/94/040/00018/AM14/	Lic.No/Date:0310735294 22.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data. E-mail to be issued. Re-listed for 27.11.2013

78	**Case No.:100/17/83-ALC1/2013**	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00273/AM14/	RLA File :03/95/040/00138/AM14/	Lic.No/Date:0310735258 22.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 17.10.2013 issued by Deptt. of C&PC(Chem.Div). Re-listed for 27.11.2013.

79	**Case No.:27/17/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to Deptt. of C&PC(Chem.Div) on 11.9.2013. . The case is re-listed for 27.11.2013.

80	**Case No.:26/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00199/AM14/	RLA File :05/23/040/00064/AM14/	Lic.No/Date:0510355507 29.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The case is under examination separately. Re-listed for 27.11.2013

81	**Case No.:1/11/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00159/AM14/	RLA File :34/24/040/00040/AM14/	Lic.No/Date:3410037010 30.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/17/2012-Ch-II dated 6.11.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (51-55% Chlorine Content)	1 Kg	1. Paraffin (C8-C30) 2. Stabilizer (Epoxidised Soya Bean Oil) 3. HM/HDPE Granules (Moulded Grade) for Drums	0.550 Kg 0.01 Kg As per packing policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

82	**Case No.:32/17/83-ALC1/2013**	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00205/AM14/	RLA File :05/24/040/00055/AM14/	Lic.No/Date:0510355647 30.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 29.10.2013 issued by DIPP. The case is re-listed for 27.11.2013.

83	**Case No.:31/17/83-ALC1/2013**	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00204/AM14/	RLA File :05/23/040/00074/AM14/	Lic.No/Date:0510355906 31.05.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 11.9.2013. The case is re-listed for 27.11.2013.

84	**Case No.:99/17/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00272/AM14/	RLA File :03/94/040/00163/AM14/	Lic.No/Date:0310736375 03.06.2013	Defer Date:27.11.2013

Decision : Committee decided to call for Central Excise Data and hard copy of application. E-mail issued on 18.9.2013. Reminder to be issued. Re-listed for 27.11.2013.

85	**Case No.:66/17/83-ALC1/2013**	Party Name:RUBAMIN LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00239/AM14/	RLA File :34/24/040/00314/AM13/	Lic.No/Date:3410037052 05.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/46/2011-Ch-II dated 4.9.2013, the Committee decided to approve the case as under :-

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com

Export Item	Qty.	Import Item	Qty.
Zinc Oxide	1 Kg	Zinc Ash	1.09 Kg/Kg of export product

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

86	**Case No.:58/17/83-ALC1/2013**	Party Name:BIC AUTO PVT LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00231/AM14/	RLA File :05/23/040/00073/AM14/	Lic.No/Date:0510356373 06.06.2013	Defer Date:27.11.2013

Decision :D/L dated 2.9.2013 issued by DIPP. Reminder to be issued. The case is re-listed for 27.11.2013.

87	**Case No.:60/17/83-ALC1/2013**	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00233/AM14/	RLA File :05/23/040/00048/AM14/	Lic.No/Date:0510356380 06.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and deferred the case for want of hard copy of application from firm & RLA. The case is re-listed for 27.11.2013.

88	**Case No.:65/17/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00238/AM14/	RLA File :08/24/040/00528/AM13/	Lic.No/Date:0810121747 06.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

89	**Case No.:62/17/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00235/AM14/	RLA File :08/24/040/00067/AM14/	Lic.No/Date:0810121916 13.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

90	**Case No.:63/17/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00236/AM14/	RLA File :08/24/040/00068/AM14/	Lic.No/Date:0810121917 13.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

91	**Case No.:64/17/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00237/AM14/	RLA File :08/24/040/00101/AM14/	Lic.No/Date:0810121915 13.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

92	**Case No.:2/13/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 27.11.2013.

93	**Case No.:98/17/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00271/AM14/	RLA File :03/94/040/00180/AM14/	Lic.No/Date:0310738031 18.06.2013	Defer Date:27.11.2013

Decision : Committee noted letter dated 18.09.2013 issued to RLA, for hard copy of application and letter dated 18.9.2013 to firm for CE Data. Reminder to be issued. Re-listed for 27.11.2013.

94	**Case No.:101/17/83-ALC1/2013**	Party Name:STAHL INDIA PVT LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00274/AM14/	RLA File :04/24/040/00029/AM14/	Lic.No/Date:0410147325 20.06.2013	Defer Date:27.11.2013

Decision :D/L dated 3.9.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 27.11.2013.

95	**Case No.:61/17/83-ALC1/2013**	Party Name:ADVANCE HOME AND PERSONAL CARE LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00234/AM14/	RLA File :05/23/040/00103/AM14/	Lic.No/Date:0510357858 21.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 29.10.2013 issued by DIPP. The case is re-listed for 27.11.2013.

96	**Case No.:70/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00243/AM14/	RLA File :05/23/040/00097/AM14/	Lic.No/Date:0510357867 21.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The case is under examination separately. Re-listed for 27.11.2013

97	**Case No.:1/15/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00170/AM14/	RLA File :17/24/040/00039/AM14/	Lic.No/Date:1710005397 26.06.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 27.11.2013.

98	**Case No.:71/17/83-ALC1/2013**	Party Name:MASTURLAL PRIVATE LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00244/AM14/	RLA File :07/24/040/00095/AM14/	Lic.No/Date:0710096319 28.06.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and has been sent to DIPP on 6.9.2013. The case is re-listed for 27.11.2013.

99	**Case No.:2/15/83-ALC1/2013**	Party Name:BODAL CHEMICALS LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00171/AM14/	RLA File :08/24/040/00127/AM14/	Lic.No/Date:0810122411 01.07.2013	Defer Date:

Decision : Not listed in this agenda. Re-listed for 1.1.2014.

100	**Case No.:3/15/83-ALC1/2013**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00172/AM14/	RLA File :05/23/040/00122/AM14/	Lic.No/Date:0510358776 04.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/09/2012-Ch-II dated 16.4.2012, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Antimony Trioxide	1 Kg	Antimony Concentrate (Containing 55% to 62% of Antimony Contents)	1.62 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

101	**Case No.:2/19/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:27.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 6.9.2013. Comments awaited. The case is re-listed for 27.11.2013.

102	**Case No.:5/18/83-ALC1/2013**	Party Name:VIC INDUSTRIES,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00279/AM14/	RLA File :17/24/040/00058/AM14/	Lic.No/Date:1710005455 23.07.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/04/2011-Ch-II dated 25.2.2013, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Blend of Sodium Salt of Phenol Sulphonic Acid Formaldehyde Condensate 88% Minimum (Appearance White to Creamish Powder)	1 Kg	1. Phenol 2. Caustic Soda Lye 3. Adipic Acid	0.376 Kg 0.358 Kg 0.110 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

103	**Case No.:1/19/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00280/AM14/	RLA File :17/24/040/00061/AM14/	Lic.No/Date:1710005463 30.07.2013	Defer Date:27.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 27.11.2013.

104	**Case No.:4/19/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00283/AM14/	RLA File :09/24/040/00199/AM14/	Lic.No/Date:0910056980 01.08.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 27.11.2013.

105	**Case No.:67/26/83-ALC1/2013**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00390/AM14/	RLA File :02/24/040/00057/AM14/	Lic.No/Date:0210192629 02.08.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 24.9.2013. The case is re-listed for 27.11.2013.

106	**Case No.:111/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00434/AM14/	RLA File :08/24/040/00196/AM14/	Lic.No/Date:0810123502 05.08.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. The case is re-listed for 27.11.2013.

107	**Case No.:1/23/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00320/AM14/	RLA File :17/24/040/00066/AM14/	Lic.No/Date:1710005488 22.08.2013	Defer Date:27.11.2013

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received. The case is re-listed for 27.11.2013.

108	**Case No.:1/31/83-ALC1/2013**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:31/83-ALC1/2013 30.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00529/AM14/	RLA File :05/23/040/00303/AM14/	Lic.No/Date:0510369079 22.10.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem Div) vide their F.No.14010/09/2012-Ch-II dated 7.5.2012, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Antimony Trisulphide	1 Kg	Antimony Concentrate (Containing 55% to 62% of Sb Contents)	1.237 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Date:19.11.2013
Place:New Delhi

Daya Shankar
Dy Director General of Foreign Trade

PRO version Are you a developer? Try out the HTML to PDF API pdfcrowd.com